

HIGH COURT OF DELHI: NEW DELHI

No. 465 /RG/DHC/2020
Dated: 30.09.2020

OFFICE ORDER

SUBJECT: EXTENSION OF SUSPENDED FUNCTIONING OF DELHI HIGH COURT TILL 08.10.2020.

In continuation of this Court's Office Order No.418/RG/DHC/2020 dated 27.08.2020 and in view of the prevailing situation of spread of coronavirus (2019-nCoV) pandemic in the NCT of Delhi, Hon'ble the Chief Justice has been pleased to further extend the suspended functioning of the work in this Court till 08.10.2020 in terms of the Office Order dated 27.08.2020 and the Resolution of the Full Court dated 10.09.2020. It has further been ordered that the physical hearing of the cases will continue as per the Roster dated 11.09.2020 (already uploaded on the website of this Court), while the remaining Benches shall continue to take up the cases through video conferencing and the cases already listed before this Court from 01.10.2020 to 08.10.2020 be adjourned *en bloc* as under: -

S No	Date already fixed	New Date of Hearing
1	01.10.2020 (Thursday)	08.12.2020 (Tuesday)
2.	03.10.2020 (Saturday)	28.11.2020 (Saturday)
3.	05.10.2020 (Monday)	09.12.2020 (Wednesday)
4.	06.10.2020 (Tuesday)	10.12.2020 (Thursday)
5.	07.10.2020 (Wednesday)	11.12.2020 (Friday)
6.	08.10.2020 (Thursday)	14.12.2020 (Monday)

The Courts of Registrars and Joint Registrars of this Court shall continue to take up the matters through videoconferencing, as per the earlier directions in terms of Office Order dated 27.08.2020.

By Order



(Manoj Jain)
Registrar General

Endst. No. 466-498/RG/DHC/2020

Dated: 30.09.2020

Copy forwarded for information & necessary action, if any, to:-

1. The Secretary General, Supreme Court of India, New Delhi
2. The Registrar Generals of all the High Courts in India.
3. The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi
4. The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi
5. The Secretary, Bar Council of India, New Delhi
6. The Secretary, Bar Council of Delhi, New Delhi
7. The Secretary, Supreme Court of India Bar Association, New Delhi
8. The Secretary, Delhi High Court Bar Association, New Delhi
9. All District & Sessions Judges, Delhi.
10. The District & Sessions Judge cum Special Judge (PC Act)(CBI), Rouse Avenue Courts Complex, Delhi.
11. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi, with the request to circulate the Office Order to all the Principal Judges, Family Courts.
12. The Member Secretary, Delhi Legal Services Authority (DLSA), Patiala House, New Delhi.
13. The Member Secretary, Delhi High Court Legal Services Committee, Delhi High Court.
14. The Commissioner of Police, Delhi Police, Delhi.

15. The Director (Academics), Delhi Judicial Academy, Delhi.
16. The Director of Prosecution, CBI, Block No. 3, II Floor, CGO Complex, Lodhi Road, Delhi.
17. The Director of Prosecution, Directorate of Prosecution, Tis Hazari, Delhi.
18. The Director General Narcotics Control Bureau, West Block, I Wing-5, Sector- 7, R.K. Puram, Delhi.
19. The Superintendent Jail, Tihar/Rohini/Mandoli, Delhi.
20. The Secretary, Delhi Bar Association, Tis Hazari, Delhi
21. The Secretary, Bar Association, New Delhi Courts, Patiala House, New Delhi
22. The Secretary, Bar Association, Karkardooma Courts, Shahdara, Delhi
23. The Secretary, Bar Association, Rohini Courts, Rohini, Delhi
24. The Secretary, Bar Association, Dwarka Courts, Dwarka, New Delhi
25. The Secretary, Bar Association, Saket Courts, Saket, New Delhi.
26. Joint Registrar-cum- Secretary to Hon'ble the Chief Justice / All Registrars/OSDs/Coordinator (DIAC).
27. All Joint Registrars/Deputy Registrars/Assistant Registrars/Deputy Controller of Accounts/ Assistant Registrar (Library)/Joint Director (IT).
28. The Deputy Registrar-cum-P.A. to Registrar General.
29. Private Secretaries to all Hon'ble Judges.
30. All Admn. Officers (Judicial) / Court Masters/ Branch In-charge/Librarian.
31. P.A. to Registrar (IT) with the request to arrange to upload the Office Order on the website of this Court.
32. Copy to be displayed on the Notice Board.
33. Guard file.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPL. JUDGE (PC ACT)(CBI),
ROUSE AVENUE DISTRICT COURT, NEW DELHI.

No.Power/Gaz./RADC/2020/E-15857-15905

Dated 3rd October, 2020.

E-copy of the Office Order of the Hon'ble High Court of Delhi, New Delhi dated 30th September, 2020 received through e-mail where the Hon'ble High Court has informed that in view of the prevailing situation of spread of coronavirus (2019-nCoV) pandemic in the NCT of Delhi, the Hon'ble the Chief Justice has been pleased to further extend the suspended functioning of the work in Hon'ble Delhi High Court till 08.10.2020 in terms of the Office Order dated 27.08.2020 and the Resolution of the Full Court. It is further mentioned in order that the physical hearing of the cases will continue as per the Roster dated 11.09.2020(already uploaded on the website of Hon'ble High Court), while the remaining Benches shall continue to take up matters through video conferencing and the cases already listed before the Hon'ble High Court from 01.10.2020 to 08.10.2020 be adjourned en bloc to future dates as mentioned in the said order. The order be forwarded digitally for information to :-

1. Ld. Registrar General, High Court of Delhi, New Delhi, for information.
2. All Ld. Judicial Officers posted at Rouse Avenue District Court, New Delhi.
3. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
4. The Director General (Prisons), Tihar Jail, New Delhi.
5. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
6. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
7. The Director, Directorate of Enforcement, New Delhi.
8. The Labour Commissioner, Civil Lines, Delhi.
9. The Commissioner of Police, Police Headquarter, Delhi.
10. In-charge, Computer Branch, RADC, New Delhi for uploading on the official website.
11. The P.S. to the undersigned.
12. The Lockup In-charge, Rouse Avenue District Court, New Delhi.

This is computer generated copy and does not require signature.

Sd/-
(Sujata Kohli)
Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
RADC, New Delhi.